

to find out the number of couples in rural India who do not have access to adequate methods of family planning and to plan their family; and

(c) if not, the measures taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) The studies conducted by ICMR suggest that administration of RU 486—an antiprogesterin followed by prostaglandin is effective in terminating early pregnancy. Clinical trials show that 200 mg of RU 486 followed by .5 mg 9 methylene PGE 2 gel administration is successful in inducing termination of pregnancy in over 90% of women.

(b) and (c). Family Welfare services are provided to the people living in rural areas through Subcentres, Primary and Community Health Centres, throughout the country including remote rural areas.

Committee on Global Environment Fund

1282. SHRI K.V. THANGKABALU: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a committee on Global Environment Fund was set up or proposed to be set up as decided in the recent UNCED meeting at Rio;

(b) if so, whether India voiced the apprehensions of developing countries regarding possible infringement of national sovereignty by this committee; and

(c) if so, the consensus arrived at in this regard?

THE MINISTER OF HUMAN

RESOURCE DEVELOPMENT (SHRI ARJUNSINGH): (a) The Global Environment Facility was established in 1990. At the UNCED held at Rio de Janeiro in June, 1992, there was no decision to set up a new Global Environment Fund.

(b) and (c). Do not arise.

Promotion of Electopathy/ Electrohomoeopathy

1283. SHRI VISHWESHWAR BHAGAT: With the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of institutions conferring Electopathy/Electrohomoeopathy course in the country and the number of students undergoing such courses therein;

(b) where the Government propose to recognise electopathy/
Electrohomoeopathy course in view of the large number of institutions and students in the course;

(c) if so, the details thereof; and

(d) the other steps taken on or proposed to be taken by the Government for the promotion of Electopathy/
Electrohomoeopathy in the country?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI M.L. FOTEDAR): (a) Electopathy/Electrohomoeopathy courses have not been recognised by the Government. As such, Government do not have any information relating to the number of institutions running Electopathy/
Electrohomoeopathy courses and number of students undergoing such courses;

(b) The question of recognising Electopathy/Electrohomoeopathy courses is *subjudice*.

(c) and (d). The question does not arise.

(c) the division-wise details of total land encroached upon during the last year; and

[*Translation*]

Encroachment in S.E. Railway

(d) the details of the action taken against officials responsible for not preventing encroachment of railway land?

1284. SHRI SRIKANTA JENA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the railway land under South Eastern Railway has been encroached upon;

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) if so, the division-wise details of the land encroached upon in this zone;

(b) Division-wise details of area under encroachment:

Adra	:	59.88 acres
Bilaspur	:	15.11 "
Chakardharpur	:	30.84 "
Khurda Road	:	57.00 "
Kharagpur	:	58.64 "
Nagpur	:	20.60 "
Visakhapatnam	:	8.13 "

(c) There have been no fresh cases of encroachments during the last year.

for financial assistance or pension in indigent circumstance; and

(d) Action against the officials is taken under the extant rules for neglect of duties according to circumstances.

(b) the decision of the Government thereon?

[*English*]

Financial Assistance for Artists

1285. SHRI K. MURALEE DHARAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of applications pending with the Government from artists of Kerala

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). For grant of financial assistance for the year 1992-93, 19 applications were received in respect of artistes of Kerala. All these applications were considered by the Selection Committee with has recommended one case for grant of financial assistance.